

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309
CA.CAA-29(ND)/2019

IN THE MATTER OF:

M/s. Global Fibres and Fabrics Pvt. Ltd. And M/s. Global Images India Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 15.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appears for the Applicant. In compliance with the order dated 26.02.2024, the proof and affidavit of service has been filed. No one has appeared on behalf of the Statutory Authorities. In the interest of justice, two weeks time granted to enable the Statutory Authorities to file their respective reports.

List the matter on **03.06.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**